

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.149/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> November 2017, 10.30 A.M**

|                     |                                                                      |                                                                                             |                     |
|---------------------|----------------------------------------------------------------------|---------------------------------------------------------------------------------------------|---------------------|
| Name of the Company |                                                                      | Shristi Infrastructure Development Corporation Ltd.<br>-Versus-Shristi Hotel Pvt.Ltd. & Ors |                     |
| Under Section       |                                                                      | 241/222                                                                                     |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                                                                      | Signature with date |

1. PRATAP CHATTERJEE, Sr Adv
2. ABHROJIT KR MITRA, Sr Adv
3. D N. SHARMA, Adv
4. PATITA PARAN BISWAL, Adv
5. SUMANSHO GHOSH, Adv

R-1

*[Signature]*  
7/11/2017

1. MR. S. N. Mookerjee (Sr. Adv)
2. MR. RATNANKO BANERJEE (Sr. Adv)
3. MR. JISHNU CHOWDHURY (Adv)
4. MR. SHAUNAK MITRA (Adv)
5. MR. SHAUNAK MITRA (Adv)
6. MR. NIMITT DIXIT (Adv)
7. MR. ZULFIQAR ALI AL QUADERI (Adv)

PETITIONER  
IN  
C.P.

*Zulfiqar Ali Al-Quaderi*  
Advocate  
07/11/2017

1. MR. JAYANTA KUMAR MITRA, SR. ADV
2. MR. RANJAN BACHAWAT, SR. ADV
3. MR. RAJENDRA BAROT, ADV
4. MR. SANJAY GINODIA, ADV
5. MR. RAVI KAPUR, ADV
6. MR. DEBNATH GHOSH, ADV
7. MS. ANSHIKA MISRA, ADV
8. MS. PUBALI SINHA CHOWDHURY, ADV

Respondent  
no. 2

*Pubali Sinha*  
Chowdhury  
Advocate  
7/11/2017

P.T.O

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 are present.

Heard. Reserved for order.

8d

(Jinan K.R.)  
Member (J)

8d

(Vijai Pratap Singh)  
Member (J)